

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,**  
**NARNAUL**

**Sub. :** Intimation regarding COVID-19 "Positive" test result of Sh. Amandeep, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Narnaul.

**ORDER**

Sh. Amandeep, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Narnaul has intimated this office that his rapid COVID-19 test report has been received as "Positive" on 29.04.2021.

Since, the COVID-19 test report of the above said Judicial Officer has been received as "POSITIVE" so taking precautionary measures, Shri Amandeep, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Narnaul is advised to exercise home quarantine till his report is received as "Negative" under the guidance of doctors.

The above Judicial Officer has also intimated that he came in the contact of Sh. Mahender Singh, Reader Gr.III and Ms. Geetu, Stenographer Gr.III in his Court. Though so far none of the said named officials who come in his contact has complained of any symptom of COVID-19. However, as a precautionary measures, it is ordered that both the above officials who came in his contact shall get themselves tested for COVID-19 from General Hospital, Narnaul, immediately and get themselves isolated or quarantine as per advice of Medical Authorities.

Contd...2.....

The list of the Court staff is as under :-

<b>Sr. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Contact Number</b>
1	Sh. Mahender Singh	Reader	8930239891
2	Ms. Geetu	Stenographer Gr.III	8529839909


The Civil Surgeon, Narnaul is requested for further follow-up as per medical protocol and MHA rules.

The copy of this order be uploaded on the website of this Court for general information of the Advocates as well as litigants.

The Court Room, Retiring Room of the above said officer, Ahlmad Room, Judgment Writer/Steno Rooms are hereby ordered to remain closed after sanitization till further orders. Sh. Suman Kumar, Ahlmad will only take out the files fixed for the coming dates from the Ahlmad Room after its sanitization and will put up the same before the Court of Ms. Neha Goyal, Addl. Civil Judge (Sr. Divn.)-cum-Judicial Magistrate 1<sup>st</sup> Class, Narnaul for passing appropriate orders thereon. Further, the entire building of Judicial Complex Narnaul be also sanitized, by health department.

All the concerned be informed accordingly.

Dated : 30.04.2021

  
District and Sessions Judge,  
Narnaul.

Contd....3.....

Endst. No. 5560 - 61 /

Dated 30.04.2021 /

Copy forwarded to the following for information please :-

1. The Registrar General, Hon'ble Punjab & Haryana High Court, Chandigarh.
2. The Special Secretary to the Hon'ble Mr. Justice Sudhir Mittal, Judge, Punjab & Haryana High Court, Chandigarh (Administrative Judge of this Sessions Division) for apprising 'His Lordship'.



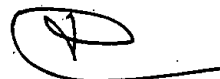
District and Sessions Judge,  
Narnaul

Endst. No. 5562 - 69 /

Dated 30.04.2021 /

Copy forwarded to the following for information and necessary action :-

1. All the Judicial Officers posted in this Sessions Division.
2. The Deputy Commissioner, Mahendergarh at Narnaul.
3. The Superintendent of Police, Mahendergarh at Narnaul.
4. The Civil Surgeon, Narnaul.
5. The Superintendent, District Jail, Narnaul.
6. The District Attorney, Narnaul.
7. The President, Bar Association, Narnaul, Mahendergarh and Kanina.
8. The Incharge, Judicial Guard, Judicial Court Complex, Narnaul.



District and Sessions Judge,  
Narnaul.